

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, (NORTH) ROHINI
COURTS, DELHI

MODIFICATION ORDER

In view of request received from Sh. Kautuk, Ld. MM in the partial modification of Duty roster of Metropolitan Magistrates for the month of March 2023 (Ref. No. 5621-5706 /CMM/North/Rohini/Delhi/2023 dated 24.02.2023), it is ordered that Ms. Preeti, Ld. MM shall perform the work of Duty MM on 06.03.2023 in place of Sh. Kautuk, Ld. MM and Sh. Kautuk, Ld. MM shall perform the work of Duty MM on 23.03.2023 in place of Ms. Preeti, Ld. MM.

(Preeti Suri Mishra)
Addl. Chief Metropolitan Magistrate
North District, Rohini, Delhi.

No. 5621-5706/CMM/ North/Rohini/Delhi/2023

DATED: 07/03/2023

Copy forwarded for information and necessary action to :

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, North District, Delhi.
3. The Ld. Magistrates posted in North District, Delhi.
4. The Secretary, DLSA, North District, Rohini Courts, Delhi.
5. The Incharge, Facilitation Center, Rohini Courts, Delhi.
6. The Secretary, Rohini Court Bar Association, Rohini, Delhi.
7. Law Officer, Tihar Jail, Delhi
8. The Chief Public Prosecutor (North),(North-West).
9. The JCP (Outer),(North-West),(Rohini),(Outer North).
10. The Suptd. Rohini Jail, Delhi.
11. The Incharge Lock-up, Rohini Courts, Delhi.
12. The Incharge Cash Branch, Room No.18, Ground Floor, Rohini Courts, Delhi.
13. The Incharge, Video Conferencing Room, Rohini Courts, Delhi.
14. The Controlling Officer, Pool-Car, Rohini Courts, Delhi.
15. The Care Taker, Rohini Courts, Delhi.
16. For uploading on centralized web-site through LAYERS.
17. For uploading on LAYERS.
18. For Board.
19. The Incharge, Rohini Courts Delhi
20. The Incharge (Prison), Tihar Jail, Delhi, New Delhi.
21. For File.

(Preeti Suri Mishra)
Addl. Chief Metropolitan Magistrate
North District, Rohini, Delhi.